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Title: Introduction of the Drafting of Law in Plain Language Bill, 2018.

SHRI RAJEEV SATAV (HINGOLI): I beg to move for leave to introduce a Bill to establish a legal framework which mandates that all Government Bills and Acts be drafted using plain, clear and concise language in order to maximise readability, eliminate ambiguity and ensure compliance through easy interpretation with a view to enhance citizen's access and undertaking of laws of India and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to establish a legal framework which mandates that all Government Bills and Acts be drafted using plain, clear and concise language in order to maximise readability, eliminate ambiguity and ensure compliance through easy interpretation with a view to enhance citizen's access and undertaking of laws of India and for matters connected therewith. ”

*The motion was adopted.*

SHRI RAJEEV SATAV : I introduce the Bill.